Declaration of Assets and Liabilities

	Tearmin 2022
I, RADHA RANI,	wife of DHARMENDRA KUMAR ,
agedyears, belonging to	Bihar Legislative Assembly, Secretariat

service and presently working as <u>OFFICE ATTENDANT</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	5000/-	DHARMENDRA KUMAR	AASHIKA SINGH	ANATYA SINGH	ARNAV SINGH
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	73000/-SBI	3259/-SBI			
(iii)	Bonds, Debentures and Shares in companies	36000/- YEARLY MUTUAL FUND	24000/-SIP YEARLY			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6538/- YEARLY 28332/- YEARLY 16440/- YEARLY LIC	13254/- YEARLY 6064/- YEARLY 33156/- YEARLY LIC			
(v)	Motor Vehicles (details of make, etc.)		PASSION PRO BIKE			
(vi)	Jewellery (give details of weight and value)	50g, GOLD 40 g, silver				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				······	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments		
	dealing with government accommodation		
(b) dues to departmen	(b) dues to departments dealing with supply of		
	water		
	(c) dues to departments dealing with supply of electricity		

	(d) duag to demand			
0	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2021-22 CFAPR6610C		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			

Personal Detail

GPF/CPF/PRAN No.	:-		11016	553685	05	- 7				
Gender	:-		F	(M/F)		E 41 41 41 41 41 41 41 41 41 41 41 41 41	East Control of the C			
Date of Birth	:-	0	2	0	1	1	9	8	9	(DD/MM/YYYY
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				har Sec					service	,
Home District	:-	PATNA								
I hereby dec	lare	that	the a	bove o	detail	sare	true	to the	best	of my

knowledge and belief.

Signature Radha Rane

Name of Employee: .: RADHA RANI

Place: PATNA.....

Designation: OFFICE ATTENDANT

Date: 07.02 . 2022

Department: Bihar Legislative Assembly,

Secretariat.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.